POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

MEDIA MATRIX WORLDWIDE LIMITED

(Formerly "GILTFIN LEASE LIMITED")

Regd. Office : 203-204, Sagarika Apartment, Opp. Hotel Ramada Palmgrove,
Juhu Tara Road, Juhu, Mumbai – 400 049
Tel: 91-22-32653216, E mail Id: compliancemmwlindia@gmail.com ,Website: www.mmwlindia.com
Corp. Office : 301/302, B Wing, Interface-16, Behind D-Mart, Link Road, Malad (West),
Mumbai – 400 064 Tel: 022-40018001, Telefax : 022-40018086

The following announcement is made by Fedex Securities Ltd., Manager to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Saturday October 15, 2011, Corrigendum to PA on Saturday, December 17, 2011 and closure of Open Offer to the Shareholders of Media Matrix Worldwide Limited.

1	Name of the Target Company	**Media Matrix Worldwide Limited**			
2	Name of the Acquirer, including PACs, if any	**Main Acquirer** Digivision Holdings Pvt. Ltd **Person Acting in Concert for this Offer (PAC)** None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Sharex Dynamic (India) Pvt. Ltd			
5	Date of Opening of the Offer	Wednesday, December 28, 2011			
6	Date of Closure of the Offer	Monday, January 16, 2012			
7	**Details of Acquisition**	**Proposed in Letter of Offer**		**Actuals**	
a	**Offer Price** Fully paid up Partly Paid Up	 Rs.1.90 No partly paid Shares		 Rs.1.90 N.A.	
b	Shareholding of Acquirer prior to Public Announcement(PA)	1,13,21,100 (14.00%)		1,13,21,100 (14.00%)	
c	Shares being acquired by Acquirer through Share Purchase Agreements	2,24,34,770 (27.74%)		2,24,34,770 (27.74%)	
d	Shares acquired in the Open Offer	2,10,24,900 (26.00%)		2,07,26,038 (25.63%)	
e	Size of open Offer (No of Shares X Offer price)	Rs.3,99,47,310/-		Rs.3,93,79,472/20	
f	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired			NIL NA NA NA	
g	Post Offer Shareholding of Acquirer Fully Paid	5,47,80,770 (67.74%)		5,44,81,908 (67.37%)	
h	**Pre and Post offer Shareholding of Public**	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	Fully paid Shares	5,67,76,752 (70.21%)	2,60,84,230 (32.26%)	5,67,76,752 (70.21%)	2,63,83,092 (32.63%)
8.	Date of despatch of consideration and delay if any.	Transfers through Electronic mode and dispatch of consideration by Demand Draft/Pay Order (where applicable) completed on Monday, January 23, 2012. No delay. No interest is due and payable			
9	Position of Escrow Account	Rs. 90,00,000/- being 90% of the amount deposited in Escrow Account transferred to Special Account on 17-01-2012, towards payment of consideration. Balance along with accrued Interest retained with lien in favor of Manager to the Offer, which will be released shortly.			
10	Status of Investor complaints	No Investor complaints			

The Acquirer and each of its Directors, jointly and severally, accept full responsibility for the information contained in this Public Announcement.

ISSUED BY THE MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED

SEBI Regn. No. INM 000010163
3rd Floor, Jay Chambers, Service Road,
Adj. Western Express Highway Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 2613 6460/61, Fax No. (022) 2618 6966
Contact Person : Shri. R. Ramakrishnan

on behalf of the Acquirer
Digivision Holdings Private Limited

Regd. Office: 8, Commercial Complex, Masjid Moth, Greater Kailash - II, New Delhi - 110048
Tel. No. (011) 29223680, Fax No (011) 29227355, E Mail Id : investor.digivision@gmail.com

Place : Mumbai
Date : January 24, 2012